

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
WASHIM


Read :- Hon'ble High Court, Bombay Circular dated 21.04.2020.

CIRCULAR NO. 11/2020

DATED 22nd APRIL, 2020

In view of the above referred circular it is hereby informed that, all the Courts functioning in Washim District shall not avail Summer Vacation (notified to be observed from 08/05/2020 to 06/06/2020), if after 3rd May, 2020 and before 7th June, 2020, the normal Court working is restored by lifting the lock-down. During the period of Summer Vacation if normal Court working starts, the timing of working shall be as in force prior to Covid-19 pandemic.

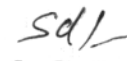
Date 22nd April, 2020.


(Ashok G. Bilolikar),
Principal District & Sessions Judge,
Washim.

O.W. No./ 457 / 2020
District Court, Washim
Dated : 23 / 04 / 2020

Copy Submitted with respect to :- (by e-mail)

- 1) The Hon'ble Registrar General, High Court (A.S.), Bombay-400 032.


(Ashok G. Bilolikar),
Principal District & Sessions Judge,
Washim.

O.W. No. 457 / 2020
District Court, Washim
Dated : 23 /04/2020

Copy forwarded with compliments to :- (out stations by e-mail)

- 1) The District Judge- 1 & A.S.J., Washim/Link Court Mangrulpir.
- 2) The Civil Judge (Sr.Dn.) Washim/Mangrulpir
- 3) The Chief Judicial Magistrate, Washim
- 4) The Secretary, District Legal Services Authority, Washim
- 5) The Civil Judge (Jr. Dn.) & J.M.F.C. Washim/ Malegaon /Mangrulpir/ Karanja
/Manora /Risod
- 6) The Superintendent (Finance Br./Inspection Br.), District Court, Washim.
- 7) The A.G.P./A.P.P., Washim/ Malegaon /Mangrulpir/ Karanja/Manora/Risod
- 8) President, Bar Association, Washim/ Malegaon /Mangrulpir/ Karanja
/Manora/Risod
- 9) The Superintendent of Police, Washim
- 10) The Jailor District Prison, Washim

for information and necessary action.

Registrar,
District Court, Washim